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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 288/2022 & I.A. 6862/2022, 8623/2022, 11118/2022, 11122/2022, 12282/2022

PEPSICO INC. & ANR.

..... Plaintiffs

Through: Mr. Dayan Krishnan, Senior Advocate with Mr. Dheeraj Nair, Mr. Manish K. Jha, Ms. Shruti Dass and Ms. Ridhima Sharma, Advocates.

versus

JAGPIN BREWERIES LIMITED & ANR. Defendants

Through: Ms. Kiran Suri, Senior Advocate with Ms. Prem Lata, Mr. Purvesh Buttan, Ms. Aasishwarya Kumar, Ms. Monika Rathor and Mr. Prateek Narwar, Advocates.

CORAM:

HON'BLE MS. JUSTICE JYOTI SINGH

ORDER 10.10.2022

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List for further hearing on 14.10.2022.

JYOTI SINGH, J

OCTOBER 10, 2022/*sn*